

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-118**  
CP-69/ND/2021

**IN THE MATTER OF:**

M/s. Blackstone Infracon Pvt. Ltd. & Ors.

....APPLICANT

**Vs.**

M/s. Renaissance Buildcon Company Pvt. Ltd.

....RESPONDENT

**SECTION**

U/s -58,59,241- 242

**Order delivered on 06.04.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Dr. UK Chaudhary Sr. Advocate, Mr. Ashutosh Gupta,  
Mr. Gaurav Rana, Mr. Abhishek Aggarwal, Advocates

For the Respondent

: Mr. Akshay Ringe, Advocate

**ORDER**

Counsel for the Petitioner is present. He has made submissions in relation to interim prayer i.e., a, e, f & h. Counsel for the Respondent will submissions in relation to interim prayers in reply on 08.04.2021 at 12:30 PM.

List the matter on 08.04.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**